

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 10th February, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate
Ms. Shikha Ohri
Mr. Ruth Elwin

Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for UERC
Mr. Sitesh Mukherjee
Ms. Mandakini Ghosh
Mr. Sarul Jain with
Mr. Kamal Kant (Rep.) for R-1

Appeal No. 163 of 2013

**Power Transmission Corporation of
Uttrakhand Ltd. Appellant(s)**
Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Ms. Mandakini Ghosh
Mr. Sarul Jain with
Mr. Kamal Kant

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R-1
Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri for R-2.

ORDER

We have heard Mr. Sanjay Sen, the learned Senior Counsel for the Appellant for some time.

Post the matter for further hearing on **03.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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